

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3230  
ANSWERED ON:11.02.2014  
CCTNS PROJECT  
Kalmadi Shri Suresh

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) the progress achieved so far in the pilot testing for Core Application Software (CAS) at the chosen locations in Assam, Kerala and Uttar Pradesh under the Crime and Criminal Tracking Network and Systems (CCTNS) project indicating the extent to which CCTNS has increased efficiency of policing at the chosen locations;and

(b) the time likely to be taken to implement full fledged CCTNS project in the country including Maharashtra?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) After delivery of Core Application Software (CAS)-Lite (a light version of CAS Application) by Software Development Agency (SDA, M/S Wipro Ltd.) on 2nd September 2011, the pilot testing was started in 15 locations across Assam, Kerala and Uttar Pradesh, from 1st October 2011. The testing continued till January, 2013.

During the testing, Ministry of Home Affairs (MHA)/National Crime Records Bureau (NCRB) closely monitored the progress and collected the feedback for issue resolution. Major areas of issues related to dedicated resources, infrastructure, training, connectivity, electricity etc. were identified and subsequently rectified, to ensure that CAS is developed in the most user-friendly manner.

All the defects reported during the Pilot Testing or Intensive Field Testing (IFT) were addressed in the various releases of CAS and closure was obtained from the business users. Over 600 defects were identified and closed in IFT.

A governance meeting was convened at MHA on 16th January, 2013 after the Pilot Launch of CCTNS by Hon'ble Union Home Minister on 4th January, 2013. During the meeting, representatives from all three pilot states represented the final status of the IFT and it was agreed to formally close the Intensive Field Testing as it has fulfilled its objective.

The pilot testing was carried out for testing the overall environment. The chosen States (Assam, Kerala and Uttar Pradesh) are under going full fledged implementation at the State level.

Once these States complete the project implementation, CCTNS would improve efficiency of policing in the following manner:

(i) Make the Police functioning citizen-friendly, transparent, accountable, effective and efficient by automating the processes and functions

(ii) Improving delivery of citizen-centric services through effective usage of Information & Communication Technology (ICT).

(iii) Facilitate faster and more accurate investigation of crime and detection of criminals.

(iv) Improve the police functioning in other areas such as Law & Order, Traffic Management, curbing organised crimes etc.

(v) Facilitate collection, storage, retrieval, analysis, transfer and sharing of data/ information among Police Stations.

(vi) Enabling and assisting the senior police officers in better management the police force

(vii) Keep track of the progress of the crime and criminal investigation and prosecution Cases

(viii) Reduction in manual and redundant record keeping

(b) Currently, all the States/UTs, barring Lakshadweep and Rajasthan, have System Integrators (SIs) in position to execute the work and barring any unforeseen situation should complete the installation, commissioning and integration of all the sites by March 2015 including Maharashtra. Efforts are on to ensure that the above mentioned State/ UT engage a SI.